

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI SPECIAL BENCH

Item 22

IA 1151/2022 IN C.P.(IB)1003/MB/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

SHRI KISHORE VEMULAPALLI
HON'BLE MEMBER(J)

ORDER SHEET OF THE HEARING ON **15.03.2023**

NAME OF THE PARTIES: - **Allahabad Bank**
V/s
Suman Agritech Limited

Appearance (via video-conference):

For the Applicant : Savita Nangare I/b Atham Legal
LIQUIDATOR : GK SARASWAT
for MFPL Commercial IN
IA 1151/2022 : Adv Savita Nangre

Section 60 (5), 7 of the IBC, 2016

ORDER

Court Convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this Matter on Board on **26.04.2023**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Jagdish

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)